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Title: Need to create welfare fund and other measures to help the migrant workers who lost their jobs due to uprising in Arab Countries and the imposition of Nitaqat policy in Saudi Arabia.

SHRI P.K. BIJU (ALATHUR): Mr. Deputy Speaker, Sir, I thank you for giving me this opportunity. I would like to raise a matter of urgent national importance before the House. A large number of migrant workers are working abroad. During the global financial crisis, lakhs of persons lost their jobs. At that time, it was estimated that their number is about 18 million, but the actual number is more than 30 million.

Due to the uprising in Arab countries and the imposition of *Nitaqat* policy in Saudi Arabia, lakhs of Indian citizens lost their jobs. The badly hit in this regard is our State Kerala. As you are aware, the remittance of migrant workers is heavy in our State. Due to the prevailing unrest in Yemen, Iraq, and also in Libya, a large number of nurses and IT professionals have come back to our State. It is very difficult to rehabilitate and resettle them.

So, I urge upon the Government to come out with a concrete proposal for the creation of a welfare fund and other measures to help those people.